

Serial No. of Order	Date of Order	Order with Signature
11	16.7.90	<p>Mr. S. Das, files an application for withdrawing the case as the matter has been settled out of Court. He has filed a Xerox copy of the settlement before the Asst. Labour Commissioner (Central). Mr. Murty for the Respondents has no objection. The application is allowed to withdraw and disposed of accordingly.</p> <p><i>K. N. Murty</i> Vice-Chairman</p> <p><i>M.</i> Member (Judicial)</p> <p>12/10/90</p>